

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

16/10/2020

C.P./260/13/2019

O.A./260/131/2018

A K GOCHAYAT
-V/S-
DR D MAHESWAR

ITEM NO:12

FOR APPLICANTS(S) Adv. : Mr. S. Behera

FOR RESPONDENTS(S) Adv.: Mr. C. M. Singh

| Notes of The Registry | Order of The Tribunal |
|-----------------------|---|
| | <p>Heard learned counsel for the applicant and respondents through VC. Applicant's counsel submitted that the order has been complied by the respondents which is agreed by the respondents' counsel. Respondents counsel submitted that he has filed compliance report on 03.09.2020 and the same may be placed on record by Registry.</p> |
| | <p>Accordingly the CP is dropped and notices issued are discharged.</p> |
| | <p>Copy of the order to learned counsel for both the sides. Parties are to take action on the basis of the order which will be uploaded on the website of this Tribunal.</p> |